

Budget Provision for Purchase of Medicines for C.G.H.S.

6591 SHRI ANBARASU ERA Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) the budget provision made for purchase of medicines for all systems of medicines for CGHS during 1989-90, and

(b) the actual expenditure incurred during the first nine months of 1989-90?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD)

(a) and (b) The total provision for purchase of medicines during 1989-90 was Rs 1069.8 lakhs out of which Rs 825.7 were incurred during the first nine months (April to December 1989)

Survey of Smoking Trend

6592 SHRI P R S VENKATESAN Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether any country wise survey of smoking trends has been carried out so far and if so the details thereof

(b) whether any regional differences have been found in these surveys and if so results thereof State wise and

(c) the corrective steps taken/proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD)

(a) No survey at National level about the trend of smoking has been conducted by the Government

(b) and (c) Does not arise

Ailments caused by Tobacco and Tobacco based Products

6593 SHRI P R S VENKATESAN SHRI SARJU PRASAD SAROJ

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether there is unanimity amongst medical specialists as to ailments/diseases induced/caused by tobacco and tobacco based products and if so, the details thereof

(b) whether any studies have been made in this field and if so, the details thereof

(c) the estimate annual break-up of each disease involving heart, lungs, respiratory etc ascribed to use of tobacco in various forms, State-wise and year-wise for the last three years, and

(d) whether WHO's world-wide non-smoking day was suitably celebrated and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD)

(a) to (d) The information is being collected and will be laid on the Table of the Sabha

Sealed Cover Procedure in CPWD

6594 SHRI HARISH RAWAT Will the Minister of DEVELOPMENT be pleased to state

(a) whether the sealed cover procedure in CPWD is followed in Group 'B' and 'C' categories of Staff,

(b) whether it is a fact that for group 'A' category it is not applicable